

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.730
TO BE ANSWERED ON 27.07.2015

ASSISTANCE TO STATE ELECTRICITY BOARD OF KERALA

730. SHRI ABDUL WAHAB:

Will the Minister of **POWER**
be pleased to state:

- (a) whether the State Electricity Board of Kerala is running into losses year after year;
- (b) if so, the details of losses during each of the last three years; and
- (c) the nature of assistance given to the Board during the period?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b) : Kerala State Electricity Board has been corporatized to KSEB Ltd., w.e.f.1st November, 2013. As per the **Report on Performance of State Power Utilities published by Power Finance Corporation (PFC)** for the years 2011-12 to 2013-14, the state has been earning profit/incurred losses during the years 2011-12 to 2013-14 (as indicated below):

(Figures in Rs. Crores)

		2011-12	2012-13	2013-14
Profit/ (Loss) after tax on accrual basis	KSEB	241	241	140
	KSEB Ltd.	-	-	(29)
	KERALA	241	241	111

(c) : For the development of the distribution sector, Govt. of India has approved Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for rural areas and Integrated Power Development Scheme (IPDS) for urban areas.

Under erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) Scheme, now subsumed in DDUGJY, 15 projects covering 15 villages/habitations and 730 BPL H/Hs with total project cost of Rs.5.31 crore were sanctioned in January 2014 under DDG Projects.

Under erstwhile Restructured Accelerated Power Development and Reforms Programme (RAPDRP), now subsumed in IPDS, an amount of Rs.206.13 crore has been sanctioned and Rs.30.92 crore disbursed during the last three years for IT enablement and Strengthening of distribution network in the state.
